

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-757(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018**

**NAME OF THE COMPANY: M/s. Standard Strips India Pvt. Ltd. V/s. M/s.
Chempharm Industries India Pvt. Ltd.**

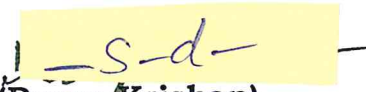
SECTION OF THE COMPANIES ACT: 271(e)

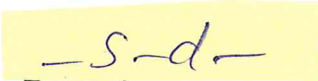
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Rakesh Kumar, Ms. Chetna Bisht & Mr.
Sahil Gupta, Advocates

ORDER

No time left. Renotify this case on 8th of August, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sameer)